

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-18
IB-2036/ND/2019

IN THE MATTER OF:

M/s Micra Clouds Services Pvt Ltd
Vs
M/s Masters India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code,2016

Order delivered on 03.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, list the case for arguments on **12.02.2020**.

sd/-
(K.K. VOHRA)
MEMBER (T)

sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)